

National Company Law Tribunal

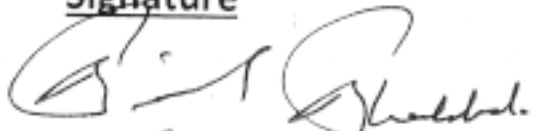

Allahabad Bench

CP NO. 107 / ND / 2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

NAME OF THE COMPANY: Satosi Global Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Bimal Bhabhda	Advocate	Petitioner	
2.	Raghar Nayyar	Advocate	Respondent 5	

**CP No. 107/ND/2013**

Shri Bimal Bhabhada for the petitioner. Shri Raghar Nayyar for Respondent No. 5. As this Bench may not be available for further hearing in the matter.

Hence, the case is fixed for reply to the supplementary affidavit.

The matter is adjourned to 14<sup>th</sup> March, 2018.

— Sd —

**H.P. Chaturvedi,**  
**Member(Judicial)**

Date: 19/02/2018

Typed by  
Jyoti  
(Stenographer)